

**Benefit of Science and Technology Scheme for Women in Madhya Pradesh and Bihar**

6039. SHRI PARASRAMBHARDWAJ: Will the PRIME MINISTER be pleased to state:

(a) the number of women benefited by the Science and Technology for Women Scheme in Madhya Pradesh and Bihar; and

(b) the number and other details of the new projects approved by the Experts Committee under the said scheme and the amount sanctioned for this scheme in 1989-90?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) The total number of women benefited by the Scheme on "Science and Technology for Women" in Madhya Pradesh is 828 and in Bihar, 905.

(b) Thirty eight projects were approved during 1989-90 for the States of Assam, Bihar, Gujarat, Kerala, Karnataka, Maharashtra, Madhya Pradesh, Mizoram, Orissa, Tripura, Uttar Pradesh and West Bengal and Union Territories of Chandigarh and Delhi.

The objectives of these projects range from; studies on involvement of women in Science and Technology professions, to studies on ergonomics of women in construction industries; awareness programmes on water, health and sanitation; income generation projects relating to food processing, income generation projects relating to food processing, carpentry, leaf-cup-making, electronics, rope-making, sericulture, glazed pottery, biodynamic gardening, dairy farming and rural laboratory technology. A

project on design and development of mud pressure cookers was also funded.

The total financial outlay for the scheme during 1989-90 was Rs. 70 lakhs.

**Titanium Dioxide Project in Kerala**

6040. SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) whether any recommendation has been received from the State of Kerala for Central sanction and/or participation to set up a titanium dioxide project in the State; and

(b) if so, the decision of the Government on this matter?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Department of Atomic Energy has not received from the State of Kerala any request/application for Central sanction and/or participation to set up a Titanium Dioxide Project in that State.

(b) Does not arise.

**Pollution Control in Rayon Industry**

6042. SHRI PRAKASH KOKO BRAHMBHATT: Will the PRIME MINISTER be pleased to state:

(a) whether the high-powered working group to evaluate the status of pollution control in the rayon industry has finalised its report;

(b) if so, whether the report has been submitted to the Union Government;

(c) if so, the main recommendations thereof;

(d) how many of the recommendations have been examined; and

(e) the steps being taken to implement them?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI):

(a) No working group has been set up by the Government to evaluate the status of pollution control in the rayon industry.

(b) to (e) Does not arise.

#### **Women Development Corporations**

6043. SHRI N. DENNIS: Will the PRIME MINISTER be pleased to state:

(a) the States and Union Territories where Women Development Corporations have been set up;

(b) the industrial unit started by them; and

(c) the number of women who have been employed in these units?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) Women Development Corporations have been set up in the States of Andhra Pradesh, Gujarat, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Punjab, Tamil Nadu, Uttar Pradesh, Himachal Pradesh and the Union Territory of Chandigarh.

(b) and (c). The function of the Women Development Corporation is basically to act as a catalytic agent in identification of women entrepreneurs, preparation of shelf of viable projects, facilitating credit and marketing tie-ups etc. However, some Women Development Corporations have set up industrial units—Punjab is running 8 unit employing 410 women, Tamil Nadu is running five units, employing 343 women, Union Territory of Chandigarh is running one unit employing 12 women. The Women Development Corporations in the States of Gujarat, Karnataka, Madhya Pradesh, Himachal Pradesh and Kerala have not set up any industrial units. Information in this regard with reference to the Women Development Corporation in the States of Andhra Pradesh, Maharashtra and Uttar Pradesh is being collected.

#### **CBI Cases Pending Investigation**

6044. SHRI MULLAPPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) the number of referred cases pending investigation by Central Bureau of Investigation as on 31 December, 1989;

(b) the number of cases referred by State Government of Kerala to Central Bureau of Investigations for investigation during 1988 and 1989;

(c) the number of cases in which investigations have been concluded; and

(d) the number of cases involving foreign funds under investigation by Central Bureau of Investigation as on 28th February, 1990?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) 1247 cases are pending investigation by CBI as on 31.12.1989.